

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1870
TO BE ANSWERED ON 29.11.2019

Paris Climate Accord

1870. SHRI SUBBARAYAN K.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the attention of the Government has been drawn to the decision of the Government of United States of America to withdraw from the Paris Climate Accord; and
- (b) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) and (b) Government of India is aware that the Government of the United States of America (USA) notified the Secretary-General of United Nations on 4 November 2019 of its decision to withdraw from the Agreement which shall take effect on 4 November 2020 in accordance with article 28 (1) and (2) of the Agreement.

USA is the second largest Greenhouse Gas (GHG) emitter presently. However, if cumulative historical emission is considered, USA would be largest GHG emitter. So, its withdrawal will affect control of cumulative global GHG emissions. It will also affect the availability of international funds for climate change, as USA being a developed country is a contributor to climate finance.
